

State matter. The slum has become a big part of every city that a National slum Board or a National Slum policy would have to be enunciated and I would like the House to discuss this very urgent matter next week. I hope the Minister of Parliamentary Affairs will take note of it.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND COMMUNICA-TIONS (SHRI BHISHMA NARAIN SINGH): Sir, I am thankful to the hon. Members for their valuable suggestions. I will put these suggestions before the Business Advisory Committee.

AN HON. MEMBER: When?

SHRI BHISHMA NARAIN SINGH: The Hon'ble Speaker will constitute the Committee and it will be done tomorrow.

MR. SPEAKER: It will be constituted tomorrow morning. I had called a meeting yesterday of all the Group leaders and I have asked for the names to be included in the Business Advisory Committee. I think that the Committee will be duly constituted.

Now, Shri P. C. Sethi to make a Statement.

श्री आरिफ मुहम्मद खान (कानपुर) : अध्यक्ष महोदय, इससे पहले कि मंत्री महोदय वक्तव्य दें, मैं बिजनेस के बारे में एक सुझाव रखना चाहता हूँ।

अध्यक्ष महोदय : आप इस तरह सुझाव नहीं दे सकते हैं। आप लिखकर दीजिए।

Give it to me in writing. You are welcome to do it any time.

12.05 hrs.

STATEMENT RE. GAS FIND IN OFFSHORE MID TAPTI

THE MINISTER OF WORKS AND HOUSING AND PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): Sir, I am happy to announce that natural gas has been discovered by ONGC in an offshore structure called Mid Tapti. The structure is about 20 Km NW of South Tapti structure in the complex of Tapti structures on

the western margin of the mouth of the Gulf of Cambay.

ONGC has recently drilled an exploratory well on Mid Tapti structure to a depth of 2400 m. The well is currently under testing. During the testing of two horizons recently, a good flow of gas was observed. The full potential of gas in the well will be known after the complete testing of all the horizons in the well. The full potential of the structure will be known after some more assessment wells are drilled.

However, in view of the proximity of the gas bearing south Tapti structure, the new discovery brightens the prospect of a commercial gas field in the complex of Tapti structures.

12.07 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1979-80.

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1979-80.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950, and the Representation of the People Act, 1951 to provide for the readjustment of assembly constituencies in the State of Sikkim.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950, and the Representation of the People Act, 1951, to provide for the readjustment of assembly constituencies in the State of Sikkim."